

25

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1641/(MAH)/2017

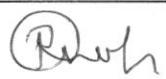
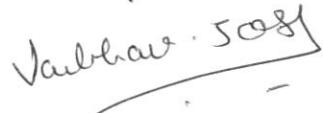
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: S.N. Plumbing Pvt. Ltd.  
V/s.  
Steiner India Ltd.

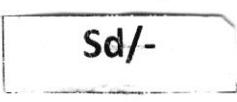
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
25	Rajesh. Malu	Advocate	
	Vaibhav Joshi	CS	
	(Petitioner)		
	Rutuja Patil	Adv	
	(Petitioner)		

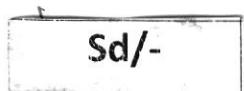
**ORDER**

CP No.1641/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 13.2.2018.

 Sd/-

**V. NALLASENAPATHY**  
Member (Technical)

 Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)